

SPECIAL BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/124(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	CASTLE COMMODEAL PVT LTD VS SHREE MADHAV EDIBLE PRODUCTS LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Ms. Tanvi Luhariwala, Adv.] For the Respondent
Mr. L. Singhawa, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **22.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)